

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 12/13	TP 44/16	For submitting arguments	397/ 398	Abhilasha & 2 Ors. Vs. Maurya Infotek P. Ltd. & Anr.

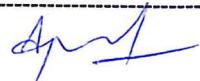
SL. **NAME (IN CAPITAL)**
NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

1. APURVA M
GOKHALE
9989488000

Counsel for Petitioner



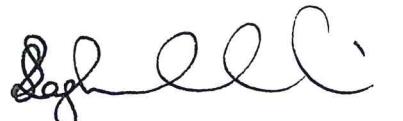
2. VAIBAV M
986231000
9886311611

Petitioner



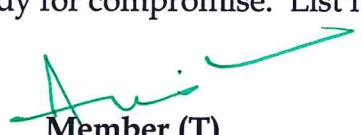
3. Raghuram
Cadambe
9900039859
CK Nandakumar

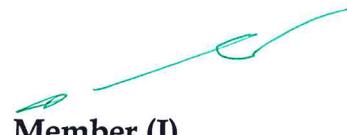
Respondent No.2



ORDER

Counsel for Petitioner is present. Counsel for R2 is also present. Heard him in part. For continuation. Counsel for Petitioner reported that **he** is not ready for compromise. List it on 09.03.2018.


Member (T)


Member (J)